

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) Nos. 1-03 of 2017

IN THE MATTER OF:

Coal India Limited & Ors. ...Appellants

Vs.

Competition Commission of India & Anr. ...Respondents

Competition Appeal (AT) No. 11 of 2017

IN THE MATTER OF:

Coal India Limited & Ors. ...Appellants

Vs.

Competition Commission of India & Ors. ...Respondents

Competition Appeal (AT) No. 12 of 2017

IN THE MATTER OF:

Coal India Limited & Anr. ...Appellants

Vs.

Competition Commission of India & Anr. ...Respondents

Present: For Appellants: - Mr. Yaman Verma, Advocate

For Respondents: - Mr. Gaurav Mitra, Advocate

O R D E R

07.02.2020— It is informed that the petition for transfer of these appeals is pending before the Hon'ble Supreme Court and the Hon'ble Supreme Court has passed order of stay in these appeals.

List these appeals 'for orders' on 8th April, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

(Shreesha Merla)
Member(Technical)

Ar/Rr